

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 102 OF 2016 &
IA NO. 307 OF 2017 &
IA NO. 549 OF 2018**

Dated: 14th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**M/s Hindustan Petroleum Corporation Ltd. ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Manu Seshadri
Mr. Samarth Chowdhary

Counsel for the Respondent(s) : Mr. Rahul Sagar Sahay
Mr. Siddharth Bangar

ORDER

Learned counsel appearing for the Appellant filed five documents to indicate that upto October, 2015, they were relentlessly pursuing the matter and said information was placed before the Board. We direct the Appellant to file affidavit in support of these documents within a week.

List the matter on **27.11.2018**.

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

pr/vg